HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

RECRUITMENT -STATE JUDICIAL SERVICE - DISTRICT JUDGES BY RECRUITMENT BY TRANSFER (ACCELERATED) - VACANCIES -NOTIFIED.

ROC No.24/2019-RC

Dated 03-07-2019

Ref: Order dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No.1867 of 2006.

The vacancies in the category of District Judges to be filed by transfer through a limited departmental competitive examination (Accelerated recruitment by transfer) (10% quota) as per the scheduled fixed in Malik Mazhar Sultan and Anr) Vs. U.P. Public Service Commission & ors. for the year 2019 is Notified as 2

REGISTRAR (RECRUITMENT)